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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

Regn. No. OA 1064/90

Date of decision: 04.10.1990

Manoj Anand & Anr Vs U.O.I. & Ors.

Applicant through counsel Shri A.K. Behra

On behalf of the respondents, Shri P.H. Ramchandani,  
Sr Counsel, is present.

The points raised in this O.A. are covered in our decision  
in OA No. 2006/90 Dr. Harmeet Singh & Ors Vs. Union of India  
& Ors. and OA No. 1853/90 Shri Jayanta Kumar Basu & Ors  
Vs. Union of India & Ors. We have already indicated our views  
on the points raised in the above cases.

For the reasons indicated therein, this O.A. is rejected

  
(B.C. Mathur)

Vice-Chairman

  
(Amitav Banerji)  
Chairman